

LIST OF CASES REGISTERED ON 25.05.2021 (APPELLATE SIDE, HIGH COURT)

Sl No.	Case No.	Date of Registration	Cause Title
1	FAT/124/2021	25-05-2021	MINATI DAS AND ANR VS JAGATDHATRI DAS AND ORS Advocate: SHIBAJI KUMAR DAS
2	MAT/558/2021	25-05-2021	NAILA BIBI AND ORS VS MOSA NILUFAR IYASMIN(PRODHAN) AND ORS Advocate: DIPANKAR PAL
3	CO/1177/2021	25-05-2021	PARTHA PRATIM DEY VS MITALI DEY (BOSE) Advocate: ASOK BANERJEE
4	CRR/1319/2021	25-05-2021	GOLAM MURTUJA SK@GOLAM MORTAZA VS STATE OF WEST BENGAL AND ANR Advocate: PROSENJIT MUKHERJEE
5	CRR/1320/2021	25-05-2021	MD YOUNUS AND ORS VS STATE OF WEST BENGAL Advocate: MD IBRAHIM
6	CRM/3778/2021	25-05-2021	ABHIJIT BASAK@AVIJIT BASAK@ABHISHEK BASAK VS STATE OF WEST BENGAL Advocate: TIRTHANKAR MUKHERJEE
7	CRM/3779/2021	25-05-2021	NUR MOHAMMAD KHA@NUR MOHAMMAD KHAN@NUR KHAN@NOOR MAHAMMAD VS STATE OF WEST BENGAL AND ANR Advocate: SAGAR SAHA
8	CRM/3780/2021	25-05-2021	HASINUR ALIAS PADDU SK VS STATE OF WEST BENGAL Advocate: JAKIR HOSSAIN
9	CRM/3781/2021	25-05-2021	SUBODH SINGH@CHOTU VS STATE OF WEST BENGAL Advocate: KARAN DUDHEWALA
10	CRM/3782/2021	25-05-2021	SUBASH MONDAL@SUBHASH MANDAL VS STATE OF WEST BENGAL Advocate: TAPODIP GUPTA
11	CRM/3783/2021	25-05-2021	RABIN GHOSH@ROBIN GHOSH AND ANR VS STATE OF WEST BENGAL Advocate: SANJIB KUMAR DAN
12	CRM/3784/2021	25-05-2021	AVIJIT DAS @ABHIJIT DAS VS STATE OF WEST BENGAL Advocate: SHIBAJI KUMAR DAS

13	CRM/3785/2021	25-05-2021	TIPIE MONDOL@TIPPE MONDOL@SHRIMANTA MANDOL VS STATE OF WEST BENGAL Advocate: TAPODIP GUPTA
14	CRM/3786/2021	25-05-2021	ABHISEKH BISWAS ALIAS AVISHEK BISWAS AND ANR VS STATE OF WEST BENGAL Advocate: KSHITIMOHAN KARMAKAR
15	CRM/3787/2021	25-05-2021	ANIKUL ISLAM VS STATE OF WEST BENGAL Advocate: TAPODIP GUPTA
16	CRM/3788/2021	25-05-2021	DALIM SK VS STATE OF WEST BENGAL Advocate: TAPODIP GUPTA
17	CRM/3789/2021	25-05-2021	ANOWAR HOSSAIN@TEPLU@ANUYAR HOSSAIN VS STATE OF WEST BENGAL Advocate: TAPODIP GUPTA
18	CRM/3790/2021	25-05-2021	LAKSHMAN SARDAR AND ANR VS STATE OF WEST BENGAL Advocate: SHIBAJI KUMAR DAS
19	CRM/3791/2021	25-05-2021	MANJU SINGH VS STATE OF WEST BENGAL Advocate: TAPAS SINGHA ROY
20	CRM/3792/2021	25-05-2021	SUBHANJAN ROY VS STATE OF WEST BENGAL Advocate: DEBOLINA SARKAR
21	CRM/3793/2021	25-05-2021	ADITYA LAW AND ANR VS STATE OF WEST BENGAL Advocate: ANIT DEY
22	CRM/3794/2021	25-05-2021	KIRON SK @ RABIUL SK @ KIRAN SK VS STATE OF WEST BENGAL Advocate: TAPODIP GUPTA
23	CRM/3795/2021	25-05-2021	MD ANOWAR ALI@ANOWAR MONDAL AND ANR VS STATE OF WEST BENGAL Advocate: TAPODIP GUPTA
24	WPA/10524/202	25-05-2021	SUSANTA SARKAR VS STATE OF WEST BENGAL AND ORS. Advocate: IMDADUL BISWAS
25	WPA/10525/202	25-05-2021	SMT RANU PAL AND ORS VS THE KOLKATA MUNICIPAL CORP. AND ORS Advocate: ARNAB ROY

26	WPA/10526/202	25-05-2021	ANIL SINGH VS THE C.E.S.C. AND ORS Advocate: ARUNIMADASSHARMA4@GMAIL.COM
27	WPA/10527/202	25-05-2021	THE INCODA AND ANR VS UNION OF INDIA AND ORS. Advocate: SOMNATH ROY CHOWDHURY